

## ANNEXURE 6

Name of the corporate debtor: BRG IRON &amp; STEEL COMPANY PVT. LTD;

Date of commencement of liquidation: 03rd February 2020;

List of stakeholders as on : 28.02.2021

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of any mutual dues, that may be set-off	
1	KIRTI REFRA IMPEX			1,41,750.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,41,750.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
2	IFGL REFRACTORIES LIMITED			12,20,329.00	10,63,240.00	Supply of goods and services	-	Not applicable	-	2.01	-	-	1,57,089.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	DRK ISPAT PRIVATE LIMITED			14,49,000.00	14,49,000.00	Supply of goods and services	-	Not applicable	-	2.74	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	PRAKASH TRADING COMPANY			75,256.00	65,051.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	10,205.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

5	MINERALS & REFLECTORIES			5,30,400.40	86,891.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	4,43,509.40	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
6	JAI DURGA CHEMICAL & COMPANY			3,15,134.00	3,00,969.39	Supply of goods and services	-	Not applicable	-	0.57	-	-	14,164.61	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
7	TECHNOSOFT CONSULTANCY & SERVICES			19,026.00	19,026.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

8	A.V.M. SALES PVT. LTD.			76,36,961.27	50,88,963.06	Supply of goods and services	-	Not applicable	-	9.63	-	-	25,47,998.21	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
9	SHREE RAM LIME PRODUCTS PVT LTD			11,20,206.00	10,99,248.00	Supply of goods and services	-	Not applicable	-	2.08	-	-	20,958.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
10	H. M. BROTHERS			42,426.90	42,426.90	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	NARAYANI INDUSTRIES			43,960.00	43,960.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

12	GOLCHHA CHEMICAL INDUSTRIES			21,72,225.28	21,72,225.28	Supply of goods and services	-	Not applicable	-	4.11	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	KHANDELWAL FELTS			2,34,464.94	2,32,472.22	Supply of goods and services	-	Not applicable	-	0.44	-	-	1,992.72	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TECHNO SALES			63,384.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	63,384.00	Calim Rejected as Form C was not submitted
15	ROYAL ENGINEERING CO.			42,009.18	35,245.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	6,764.18	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
16	BAGRECHA & ASSOCIATES			6,10,863.00	2,28,055.00	Supply of goods and services	-	Not applicable	-	0.43	-	-	3,82,808.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

17	MAA BHAGWATI DISTRIBUTORS			7,08,000.00	2,58,000.00	Supply of goods and services	-	Not applicable	-	0.49	-	-	4,50,000.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	SMRITI TRADING CO.			66,930.00	3,32,797.20	Supply of goods and services	-	Not applicable	-	0.63	-	-	-2,65,867.20	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SRC CHEMICALS PVT LTD.			22,43,422.00	21,53,591.00	Supply of goods and services	-	Not applicable	-	4.07	-	-	89,831.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
20	RAMESHWARA M LIME PRODUCTS			28,49,491.00	15,31,542.00	Supply of goods and services	-	Not applicable	-	2.90	-	-	13,17,949.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

21	SALASAR ROAD CARRIER			23,29,891.00	15,20,259.00	Supply of goods and services	-	Not applicable	-	2.88	-	-	8,09,632.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SHREE SHYAM CARGO CARRIER			39,30,678.00	4,09,878.00	Supply of goods and services	-	Not applicable	-	0.78	-	-	35,20,800.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	SHREE SHYAM CHEMICALS			14,62,207.00	2,22,000.00	Supply of goods and services	-	Not applicable	-	0.42	-	-	12,40,207.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

24	CHITLANGIA TRADING CORPORATION			2,03,595.16	1,96,193.62	Supply of goods and services	-	Not applicable	-	0.37	-	-	7,401.54	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
25	BALAJI ENTERPRISES			4,705.25	2,537.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	2,168.25	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
26	BEST COMPRESSOR VALVE MFG.CO.			7,38,419.23	3,96,564.17	Supply of goods and services	-	Not applicable	-	0.75	-	-	3,41,855.06	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
27	AMD MARKETING			5,29,619.00	5,03,138.00	Supply of goods and services	-	Not applicable	-	0.95	-	-	26,481.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
28	GOLDEN TRADING CO			19,77,328.54	19,77,328.54	Supply of goods and services	-	Not applicable	-	3.74	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
29	NATIONAL ENGINEERING			6,36,310.00	4,22,908.00	Supply of goods and services	-	Not applicable	-	0.80	-	-	2,13,402.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

30	RAJASHREE ENGINEERING			19,17,366.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	19,17,366.00	Amount rejected after reconciliation and confirmation of balance from the corporate debtor.
31	SHREE LOKANATH KILN BRICKS & WORKS			24,75,989.00	4,54,916.98	Supply of goods and services	-	Not applicable	-	0.86	-	-	20,21,072.02	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
32	RANJEET NAYAK			20,89,695.00	5,18,663.00	Supply of goods and services	-	Not applicable	-	0.98	-	-	15,71,032.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
33	MAHAVEER ENTERPRISES			24,53,753.00	16,76,513.00	Supply of goods and services	-	Not applicable	-	3.17	-	-	7,77,240.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
34	RUDRANARAYAN ENTERPRUSES			4,45,813.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	4,45,813.00	Form C was not filed properly under the liquidation process so the claim was rejected
35	PADMIN NAYAK			3,30,920.00	2,87,553.00	Supply of goods and services	-	Not applicable	-	0.54	-	-	43,367.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.



36	M.M.ENGINEERING			13,01,149.00	5,54,769.00	Supply of goods and services	-	Not applicable	-	1.05	-	-	7,46,380.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
37	UMA TRADERS			2,28,318.95	2,28,318.95	Supply of goods and services	-	Not applicable	-	0.43	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
38	KAPSEK ENGINEERS PVT. LTD.			46,046.00	46,046.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
39	EASTERN TRADE CENTRE			33,14,823.46	15,56,584.00	Supply of goods and services	-	Not applicable	-	2.94	-	-	17,58,239.46	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

40	YASH SALES CORPORATION			67,65,200.80	42,52,448.90	Supply of goods and services	-	Not applicable	-	8.04	-	-	25,12,751.90	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
41	HARSHIT ENTERPRISES			51,79,062.00	48,04,526.80	Supply of goods and services	-	Not applicable	-	9.09	-	-	3,74,535.20	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
42	SAI METAL & ENGINEERING CORPORATION			81,805.00	84,696.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	-2,891.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
43	EXECUTIVE ENGINEER, CESU, TED, CHAINPAL			7,43,82,660.00	4,41,230.00	Supply of goods and services	-	Not applicable	-	0.83	-	-	7,39,41,430.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
44	MATESHWARI LIME INDUSTRIES			71,51,482.00	71,56,978.53	Supply of goods and services	-	Not applicable	-	13.54	-	-	-5,496.53	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount admitted as the creditor was registered under MSME.

45	SMS INDIA PVT. LTD.			14,60,809.40	10,31,000.00	Supply of goods and services	-	Not applicable	-	1.95	-	-	4,29,809.40	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
46	HARI OM UDYOG			5,00,889.83	3,16,361.00	Supply of goods and services	-	Not applicable	-	0.60	-	-	1,84,528.83	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
47	SUNDREX OIL COMPANY LIMITED			3,61,445.90	2,03,541.00	Supply of goods and services	-	Not applicable	-	0.39	-	-	1,57,904.90	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

48	TAPARIA BROTHERS			2,56,710.48	2,14,055.48	Supply of goods and services	-	Not applicable	-	0.40	-	-	42,655.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
49	DINESH ELECTRIC COMPANY			48,332.00	48,332.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
50	BEARING & BASIC COMPONENTS INDIA PVT LTD.			10,67,265.25	8,40,365.99	Supply of goods and services	-	Not applicable	-	1.59	-	-	2,26,899.26	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

51	K.A.TRADERS			1,00,699.00	53,292.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	47,407.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
52	MSC MEDITERRANEAN SHIPPING COMPANY S.A			2,25,11,58,277.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,25,11,58,277.00	The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Medeterenean. In the absence of such document / contract, the claim of the creditor was rejected .Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor

53	MSC AGENCY (INDIA) PRIVATE LIMITED			15,54,089.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,54,089.00	The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Agency. In the absence of such document / contract, the claim of the creditor was rejected .Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor
54	CLASSIC RUBBER INDUSTRIES			69,767.00	52,440.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	17,327.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
55	IDBI TRUSTEESHIP SERVICES LIMITED (SECURITY TRUSTEE)			15,93,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,93,000.00	Form C was not filed under the liquidation process so the claim was rejected

56	RAJ CERAMICS	Delay condoned by NCLT	58,75,126.00	58,75,126.00	Supply of goods and services	-	Not applicable	-	11.11	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
57	FERRO REFRATECH	Delay condoned by NCLT	3,12,320.00	3,11,361.00	Supply of goods and services	-	Not applicable	-	0.59	-	-	959.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
			<b>2,40,59,20,806.22</b>	<b>5,28,62,628.01</b>					<b>100.00</b>			<b>2,35,30,58,178.21</b>	